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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.129/BB/2017	-	Await ROC report	252(1)	Apple Properties Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	SHAM CHAKRAVARTHY [9449859053]	PETITIONER APPLE PROPERTIES LTD	
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ORDER

PCA for Petitioner is present. Await report from ROC, Karnataka. List it on 30.01.2018.


Member (T)


Member (J)